

(क) क्या जम्मू और काश्मीर में हाल ही में 6 पाकिस्तानी जासूस गिरफ्तार किये गये हैं ,

(ख) उनसे की गई पूछताछ के क्या परिणाम निकले हैं , और

(ग) इन जासूसों की गतिविधियों को रोकने के लिये सरकार द्वारा क्या उपाय किये जा रहे हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) (क) जम्मू और काश्मीर सरकार से प्राप्त सूचना के अनुसार वर्ष 1978 में अब तक 6 सदिध पाक एजेंट गिरफ्तार किए जा चुके हैं ।

(ख) यह सूचना बताना लोकहित में नहीं होगा ।

(ग) सरकार सतर्क है ।

चंडीगढ़ का पंजाब के साथ विलय

8291. श्री राम सेबक हजारी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चंडीगढ़ का पंजाब के साथ विलय करने की मांग फिर जोर पकड़ती जा रही है ,

(ख) यदि हा, तो इस बारे में सरकार का क्या कार्यवाही करने का प्रस्ताव है, और

(ग) इस विवाद का शीघ्र समाधान करने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) से (ग). इस विषय पर कुछ रिपोर्टें सरकार के ध्यान में आयी हैं ।

सरकार ऐसे सभी बाकी पड़ विवादों को हल करने के लिए उत्सुक है, परन्तु सरकार समझती है कि संबंधित राज्य सरकारों के बीच पूर्ण स्वच्छिक सहयोग और सहमति से कोई पारस्परिक सतोषजनक हल निकलना चाहिए क्योंकि यह विवाद अन्तर्राष्ट्रीय स्वरूप का है ।

रक्षा सामान के निर्यात से विदेशी मुद्रा की प्राप्ति

8292. श्री राम सेबक हजारी :

श्री एस० एस० सोमानी :

श्री पी० राजगोपाल नाथू :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) वर्ष 1977-78 में रक्षा-सामान के निर्यात से कितनी विदेशी मुद्रा की प्राप्ति हुई ;

(ख) गत तीन वर्षों की निर्यात-प्राप्ति की तुलना में ये आकड़े कैसे हैं; और

(ग) भारत द्वारा किस माल का आयात किया गया और उस पर कितना खर्च हुआ ?

रक्षा मंत्री (श्री जगजीवन राय) :

(क) से (ग) सूचना एकत्र की जा रही है और यथा समय सदन के पटल पर रख दी जायेगी ।

Super Thermal Power Station at Farakka

8293 SHRI MUKUNDA MANDAL: Will the Minister of ENERGY be pleased to state-

(a) whether the Chief Minister of West Bengal Government had, some

time ago, addressed a letter to him with the request to sanction the Super Thermal Power Station at Farakka of 1200 M.W. capacity;

(b) if so, what are the facts thereof; and

(c) what action, if any, has been taken on the said representation?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c). The Chief Minister of West Bengal Government in his letter had asked for immediate sanction of Farakka Super Thermal Power Project with a capacity of 12 M.W. The feasibility report for the Farakka Super Thermal Power Project has been prepared by National Thermal Power Corporation and submitted to the Central Electricity Authority for techno-economic approval. The Central Electricity Authority have to appraise the project to ensure that all inputs have been properly linked and the techno-economic justification for the project keeping in view that it fits into the overall regional programme for power development.

Setting up of mini cement plant by local bodies

8294. SHRI D. D. DESAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether he has advocated the starting of mini cement plants by local bodies;

(b) if so, whether there is necessity of know-how for setting up mini cement plants;

(c) whether he considers the local bodies could raise the necessary finances; and

(d) whether Government have concluded any techno-economic survey for setting up mini cement plants?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Government is keen that maximum number of Mini Cement Plants are set up in the country not only to augment cement capacity but also to serve backward and remote areas. Government has welcomed setting up of mini cement plants in the private sector, joint sector as well as by local bodies.

(b) and (d). Government has set up Committees to examine and recommend the technology as well as incentives for setting up Mini cement plants.

(c) This would demand on the financial status of the local bodies and the capacity of the plant they contemplate to set up.

National Highways Nos. 17 and 47

8295. SHRI GEORGE MATHEW: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Central Government are willing to treat the two National Highways, entering the State of Kerala, namely NH 17 and NH 47, as separate entities, till they reach the State Capital in the South Travindrum; and

(b) if so, whether State Government's suggestion to re-route NH 47 from Angamally, via Muvattupuzha, Kottayama, Kottarakara, Travindrum is proposed to be finalised?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). At present N.H. 47 starts from Salem and after passing through Coimbatore, Trichur, Edapally, Cochin, Alleppey, Quilon, Travindrum terminates at Kanyakumari. N.H. 17 starts from Panvel in Maharashtra and after pas-